## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA



T.P NO.335/KB/17 C.P No.830/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		GBC Enterprise Ltd -Vs- Md. Azizur Rahaman & Ors.		
Under Section		391(2), 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

None responded.

List the matter on 04/09/2017.

5d.

(Vijai Pratap Singh) Member (J)